- (ii) Review by Government on ihe working of the Authority.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library See No. LT—652/90 for (i) to (iii)]
 - A copy (in English and Hindi) the Ministry of Urban Develop ment Notification G. S. R. No. &\P. 6i73|S-98|89, dated the lth January, 1989 publishing the Punjab Hou. sing Development Board (Acc Reports Submission of ounts, and Returns) RuleSi 1989 under sub section (3) of section 98 of the

Punjab Housing Development Board Act, 1972 together with a statement giving reasons for the delay in laying. [Placed in Library. See No. LT 651/90]

III. A copy (in English and Hindi) of the Ministry of Urban Develop ment (Delhi Division) Notification G. S. R. No. 75(E), dated the 15th 1990 publishing February) the Na tional Capital Region Planning Board (Amendment) Rules, 1990, section 38 of the National under Capital Region Planning Board Act, 1985. [Placed in Library. See No. Lt—650/90]

Report and Accounts (1988-8(9) of! the All India Institute of Medical Sciences, New Delhi and related papers.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMA-NI ROUTRAY): Sir, I beg to lay on *th?* Table—

A copy each (in English and Hindi) of the following papers—

- (a) Thirty-third Annual Report of the All India Institute of Medical Sciences, New Delhi, for the year 1988-89.
- (b) Annual Accounts of the All India Institute of Medical Sciences, New Delhi | for the year 1988-89] and the Audit Report thereon, (c) Review by Government on the working of the Institute.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See LT—648/90 for (a) to Od)]

- I. Reports (1986-8? and 1987-88) of the Aligarh Muslim University and related papers
- II. Report and Accounts (1988-89) of the National Institute for Training in Industrial Engieering, Bombay and related papers
- III. Report and Accounts (1988-89) of ttie Central Institute of Higher Tibetan Studies, Varanasi and related papers
- IV. Report (1988-89) of the University of Hyderabad and related papers
- V. Report and Accounts (1988-89) of the Indian Institute of Management, Ahmedabad and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF M. G. K. MENON):

- Sir, I beg to lay on the Table, a copy each (in English and Hindi) of the following papers:
 - (i) (a) Annual Report of the Aligarh Muslim University, for the year 1986-87.
 - (b) Annual Report of the Aligarh Muslim University, for the year 1987-88.
 - (c) Review by Government on the working of the University.
 - (d) Statement giving reasons for the delay in laying the papers men tioned at (i) above [Placed:
 - n Library. See No LT—665/90 for (a) to (d)].
 - (ii) (a) Annual Report of the Na tional Institute for Training in Industrial Engineering, 'Bombay, foi the year 1988-89.
 - . (b) Annual Accounts of the Na tional Institute for Training in In-

dustrial Engineering, Bombay, for the year 1988-89 and the Audit Report thereon.

- (c) Review by Government on the working of the Institute.
- Statement giving, reasons for (d) the dealy in, laying the papers men tioned at (ii) above. [Placed in Li brary. See No. LT-668/90 for (a) to (d)]
 - (iii) (a) Twelfth Annual Report of the Central Institute of Higher Tibetan Studies. Varanasi, for the year 1988-89.
 - (b) Annual Accounts of the Centra, Institute of Higher Tibetan Studies. Varanasi, for the year 1988-89 and the Audit Report thereon.
- (c) Review by Government on the working of the Institute. [Placed, in Library, See No LT—631/90 for (a) to (c)]
 - •(iv) (a) Fourteenth Annual Report of the University of Hyderabad, for the year. 1988-89.
 - ' (b) Review by Government on the working of the University.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) above. [Placed in Library. See No LT-666—90 for (a) to (c)]
 - (v) (a) Twenty-seventh Annual Report and Accounts of the Indian Institute of Management, Ahmedabad, for the year 1988-89 together with the Auditor's Report on the Accounts.
 - (b) Review by Government working of the Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (v) above. [Placed in Library. See No LT-664/90 for (a) to (c)]

Demand for a Statement on Kashmir **Kidnappings**

SHIV SHANKER (Guia rat): Mr. Chairman, Sir, we are grate ful to you for having allowed the -special mention on the kidpapping of the Vice-Chancellor and the General Manager of the HMT in Srinagar. But in view of the gravity of the situation and in view of the fact that divergent report_s are coming about these sons, some saying that they alive and some reports sav that they have been executed

I would demand of the Home Minister to make a very clear-cut statement today itself so that the Members may know the real situation. (Interruptions)

SHRI V. NARAYANASAMY (Pondicherry): Yesterday, it was promised by the Home Miinster. He did not make any statement yesterday. (Interruptions)

MR. CHAIRMAN: It has been decided that after we have had the Constitution (Amendment) Bill for extending President's Rule in Punjab passed, we will take up the Special Mentions. Now, Mr. Mufti Mohammad Sayeed t first move his Motion for suspension of rule 228

MOTION FOR SUSPENSION OF **RULE 228**

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): Mr. Chairman, Sir, I beg to move the following Motion:

"That this House do suspend rule 228 of the Rules of Procedure and Conduct of Business in the Rajya Sabha in its application to the motions for consideration and passing of the Constitution (Sixty-fifth Amendment Bill), 1990. "

The question was proposed.